

**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.1742/2020
MA No.2245/2020**



This the 9th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Rakesh Kumar Dubey
Aged about 34 years
S/o Shri Srikant Dubey
R/o 307/1, Krishna Gali No.1
Moujpur, Delhi – 110 053. Applicant

(through Sh. Anand Shankar, Advocate)

Vs

Delhi Jal Board
Through its Chief Executive Officer
Varunalaya, Ph-11
Jhandewalan, Karol Bagh
New Delhi – 110 005. Respondents

(through Sh Rajeev Kumar, Advocate)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

After arguing the matter for some time, learned counsel for the applicant sought permission to withdraw the OA with liberty to file a better one.

2. Accordingly, the OA is dismissed as withdrawn, with liberty, as aforesaid.



(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

sunita/uma/anjali/neetu